

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

52. C.P.060/00189/2015 IN
O.A. No.060/01055/2014

(JASWINDER SINGH & ORS. VS. SARAVJIT SINGH & ORS.)

01.02.2016

Present: Sh. Ram Pal Rana, counsel for the applicants.
Sh. Arvind Moudgil, counsel for the respondents.

1. Learned counsel for the respondents states that order of the Tribunal dated 20.11.2014 has been complied with as speaking order dated 29.01.2016 has been passed in the matter. Copy of the same has been provided to the counsel opposite.
2. In view of the speaking order dated 29.01.2016 having been passed, the present C.P. has been rendered infructuous and is disposed of as such, with liberty to the applicants to impugn this order on the original side, if so advised. Notices issued to the contemnors are discharged.

Rs —

**(RAJWANT SANDHU)
MEMBER (A)**

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